

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:75
ANSWERED ON:22.11.2012
PETITIONS FILED IN COURTS
Aaron Rashid Shri J.M.

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of special leave petitions and appeals, civil and criminal relating to the categories of labour laws, matrimonial, rent control, labour, service, land acquisition filed in the Hon'ble Supreme Court of India during the period 2009 to 31 March, 2012.

(b) the number of civil and criminal cases relating to levy recovery and interpretations of tax laws, pertaining to both (State and Central Government) filed in the Supreme Court by the Central and State Governments as well as Public Sector Undertakings and big corporate houses during the said period; and

(c) the number of such cases as mentioned in

(a) and

(b) above disposed off by the Hon'ble Apex Court during the period 2009 to 31 March, 2012?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a)to(c):The information is being collected and will be laid on the Table of the House.